

**GOVERNMENT OF INDIA
TRIBAL AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:4962
ANSWERED ON:20.12.2002
ALLOTMENT OF SCHOOLS TO NGOS
HARIBHAU MAHALE

Will the Minister of TRIBAL AFFAIRS be pleased to state:

- (a) the number of primary and secondary schools allotted to Non-Government Organizations for development of tribal areas in the country during the year 2001-2002 and 2002-2003 so far along with the details of the actual provisions made therefor, State-wise;
- (b) whether the Union Government are trying to take immediate action for sanctioning these schools;
- (c) the total allocation likely to be made for these schools; and
- (d) the number of such schools functioning in Maharashtra?

Answer

THE MINISTER OF TRIBAL AFFAIRS (SHRI JUAL ORAM):

(a) The Ministry has sanctioned grants-in-aid to Non-Governmental Organizations to run as many as 132 and 79 primary and secondary schools respectively during the year 2001-02 & 2002-03 (as on 30.11.02). The state-wise details of schools sanctioned to NGOs is given in statement enclosed. The Ministry sanctions Residential as well as Non-Residential Schools. The extent of grants provided by the Ministry for setting up and running of the school of a unit of 100 students is given below:

STATEMENT

Type of School Extent of grants in aid
(Rs. in lakhs approx.)

**Non Recurring (Once Non Recurring
in five years) (Annual)**

(A) Residential Schools

(i) Primary 1.75 11.43
(ii) Secondary 2.75 13.13

(B) Non Residential School

(i) Primary 0.60 07.89
(ii) Secondary 1.10 9.53

The Non Governmental Organizations running Schools in areas outside the scheduled areas are to meet ten percent of the expenses from their own resources.

(b) The Ministry has recently constituted a Project Screening Committee to examine the proposals of Non-Governmental Organizations and to identify the proposals for sanction of grants-in-aid during the current year, in respect of new institutions.

(c) There is no pre-fixed allocation for setting up of the schools under the scheme of 'Grants-in-aid to NGOs working for the welfare of scheduled tribes'. The allocation of the scheme for the year 2002-03 is Rs. 30.50 crores. The schools sanctioned by the Ministry are released grants-in-aid as per the approved norms of the Ministry.

(d) Grants-in-aid were sanctioned for one residential school functioning in the state of Maharashtra during the year 2001-02.